

**HIGH COURT OF SIKKIM
GANGTOK**

No.02/HCS

Date:04.04.2023

N-O-T-I-F-I-C-A-T-I-O-N

In supersession of the Notification No.22/HCS dated 04.07.2017, the Hon'ble, the Chief Justice, High Court of Sikkim is hereby pleased to appoint Administrative Judge/Portfolio Judge of Subordinate Courts, as under: -

1. Hon'ble Mrs. Justice Meenakshi - Gyalshing & Mangan Sessions
Madan Rai, Judge, High Court of Divisions/districts
Sikkim
2. Hon'ble Mr. Justice Bhaskar Raj - Gangtok, Namchi, Pakyong &
Pradhan, Judge, High Court of Soreng Sessions Divisions/
Sikkim districts

As Administrative Judge/Portfolio Judge, the Hon'ble Judge concerned is also required to write the Annual Confidential Reports of Judicial Officers as Reporting/Reviewing Authority, as the case may be.

Hon'ble, the Chief Justice, shall be the Reviewing/Accepting Authority for the same.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General
High Court of Sikkim

Memo No.: 72-78/HCS

Date: 04.04.2023

Copy to:

1. The Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
2. The Addl. Registrar-cum-PS to Hon'ble Judge-I, High Court of Sikkim.
3. The Deputy Registrar-cum-Private Secretary to Hon'ble Judge-II, High Court of Sikkim.
4. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok.
5. All Judicial Officers of the State.
6. All Section In-charge, High Court of Sikkim.
7. The Computer Cell, High Court of Sikkim.
8. Notice Board.
9. Guard file, and
10. File.


4/4/2023
Registrar(Judicial Service)